

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Appl.TMP No.89 OF 2020

(Crime No. 121/2020 of Parapanagadi Police Station, Malappuram District)

Petitioners/Accused Nos. 1 to 3:

1. Sadik Ali, aged 37 years, S/o. Muhammed Abduraheman, Vadakkepurath house, Ullanam North, Ullanam, Parappangadi, Malappuram, Kerala.
2. Rasheed, aged 39 years, Slo. Muhammedali Vadakke purath, Ullanam North, Ullanam, Parappangadi, Malappuram, Kerala.
3. Majid, aged 32 years, Slo. Saidalvikoya, Vadakke purath, Ullanam North, Ullanam, Parappanagadi, Malappuram, Kerala.

By Adv.Sadik Ali

Respondents/State & Complainant:

- 1) State of Kerala represented by the Public Prosecutor, High Court of Kerala, Ernakulam.
- 2) The Station House Officer, Parappanagadi Police Station, Malappuram District.

By Public Prosecutor

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 24.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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B.A.TMP No.89 of 2020

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Dated this the 24th day of April, 2020.

ORDER

The learned counsel for the petitioner after arguing for some time seeks an adjournment.

Post on 30.4.2020.

**C.S.DIAS
JUDGE**

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